

[*Translation*]

**Daily Running of Train No. 2381/2382**

6344. SHRI LALIT ORAON: Will the Minister of RAILWAYS be pleased to state:

(a) whether the decision to operate the train No. 2381/2382 via Gaya daily and reservation for Gaya and Delhi had also started in the said train earlier has now been changed effective from January-February, 1991;

(b) if so, the reasons for changing the earlier decision; and

(c) the time by which the Government propose to operate the said train daily via Gaya and to extend any new train to be operated between Bombay and Varanasi upto Gaya?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) Yes, Sir.

(b) There was strong resentment by the passengers against the withdrawal of the train from the existing route of 2303/2304 A.C. Express.

(c) There is no such proposal at present.

**Corruption in ITDC**

46345. SHRI KALKA DAS: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the names of officers of the India Tourism Development Corporation (ITDC) against whom enquiry has been conducted by the management during last five years; and

(b) the action taken by the Government against erring officials?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) Departmental enquiries have been conducted by ITDC in 31 cases involving 26 officers during 1986 to 1990.

(b) Necessary action has already been taken in 16 cases.

[*English*]

**Repair of Bridges in Baroda**

6346. SHRI NARANBHAI JAMLABHAI RATHVA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government are aware of the damage caused last year to the small Dhokalia railway bridge at Bodli Tal Sageda:

(b) if so, the steps taken to process the proposed repairs; and

(c) the steps taken to repair the damage caused to the major railway bridge Bharaj at Tehsil Pavijetpur district Baroda due to floods last year?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) Yes, Sir.

(b) and (c). There is no proposal, at present, to repair the damaged bridges in view of the meagre traffic on this NG section and availability of adequate alternate road services.

**Covered Godown at Basti Station**

6347. SHRI SHYAM LAL KAMAL: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is no covered godown at Basti station for protection of customers' goods particularly cement and lime during rains; and

(b) if so, the reasons therefor and the steps proposed to be taken to construct godowns there?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) There are four covered godowns available at Basti Station. Moreover, adequate number of tarpaulins have also been provided to cover the goods like Cement and lime during rainy season.

(b) Does not arise.

#### Stoppage of Trains at Bhusawal

6348. SHRI MAHENDRA KUMAR SINGH THAKUR: Will the Minister of RAILWAYS be pleased to refer to reply given on August 20, 1991 to Unstarred Question No. 3629 regarding extension of train running between Surat and Bhusawal and state:

(a) the reasons for such a long stoppage of trains at Bhusawal;

(b) the remedial measures being taken to mitigate the difficulties of passengers at that station; and

(c) the reasons for not extending this train upto Khandwa?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) to (c). Train Nos. 113/114, 75/76 and 77/78 have been provided time at Bhusawal for their essential repair and maintenance. Extension of these trains to Khandwa will cut down this period of maintenance which is not desirable from the point of view of safety.

No difficulties are being faced by the passengers at Bhusawal as this is a terminating/originating station for these trains.

#### Complaints for Leaking LPG Cylinders

6349. SHRI ARJUN SINGH YADAV: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether attention of the Government has been drawn to the news item captioned "LPG dealer's apathy may cause serious mishap" appearing in the 'Indian Express' dated August 21, 1991;

(b) if so, the facts thereof and the action taken in the matter;

(c) whether the Government have made any foolproof arrangements to attend to the complaints of leaking gas cylinders to avoid any accidents mishaps;

(d) if so, the details thereof; and

(e) the action taken by the oil companies against the erring LPG dealers who do not attend to such complaints immediately?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) Yes, Sir.

(b) The news item mainly covers delay in attending to leakage complaints and the attend behaviour of the distributor. Government has ordered an investigation into the incident.

(c) and (d). Distributors are under instruction to attend to leakage complaints on priority on all days including holidays.

(e) The erring distributors are being dealt under the Marketing Discipline Guidelines.

#### LPG Connections and Petroleum Products Dealerships in Gujarat

6350. SHRI CHANDRESH PATEL: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state: